

National Company Law Tribunal

Allahabad Bench

CP NO. 104/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: *Ms. Shasya Mangalam Projects Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *252(3) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Pramod Jain</i>	<i>PCS</i>	<i>Petitioner</i>	<i>PJ</i>
<u>2.</u>	<i>Krishna Dev Vyas</i>	<i>Advocate</i>	<i>ROC</i>	<i>KDV</i>

CP No. 104/ALD/2017

Shri Pramod Jain , PCS for the petitioner. Shri Krishna Dev Vyas, Central Govt. Standing Counsel for the ROC, Kanpur.

Arguments of both the parties are heard in respect of present petition, the order is reserved.

Date: 06.12.2017

Typed By;

Jyoti

Stenographer

Sd

Shri H.P. Chaturvedi,
Member (Judicial)